

**By Speed Post/Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 28th January, 2021  
No.HC.XV.20/2019/08/RV. After consideration of the views on the enquiry report, submitted by the Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, in the disciplinary proceeding drawn against him, the High Court has been pleased to revoke the suspension order issued against him vide High Court Notification No.HC.XV.20/2019/178/RV., dated 19.11.2019, and to reinstate him with backwages, excluding the subsistence allowances, already given to him. On his reinstatement, Shri Medhi will join as Civil Judge & Assistant Sessions Judge, Bongaigaon (his original place of posting) forthwith.

By Order

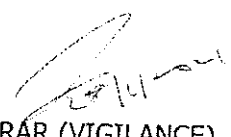
Sd/- Gautam Baruah  
**REGISTRAR (VIGILANCE)**

Memo No. HC.XV.20/2019/08-A/RV., Date: 28.01.2021

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019 and High Court Memo. No. HC.XV.20/2019/187-A/RV., dated 17.11.2020.
3. The District and Sessions Judge, Bongaigaon, Pin. 783380, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019 and High Court Memo. No. HC.XV.20/2019/187-A/RV., dated 17.11.2020.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019 and High Court Memo. No. HC.XV.20/2019/187-A/RV., dated 17.11.2020.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, Present Address: House No.A14, 2<sup>nd</sup> Bye Lane (Near Rajhuwa Namghar), Nayanpur Road, Japorigog, Guwahati, Dist. Kamrup (M) (Assam), Pin.781005. He is directed to join as Civil Judge & Assistant Sessions Judge, Bongaigaon forthwith.
7. The Deputy Director, Assam Government Press, Bamunimaidan Guwahati-21, for publication of this Notification in the Assam Gazette.

8. The Treasury Officer, Bongaigaon, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019 and High Court Memo. No. HC.XV.20/2019/187-A/RV., dated 17.11.2020.
9. The Treasury Officer, Kamrup (M), Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019 and High Court Memo. No. HC.XV.20/2019/187-A/RV., dated 17.11.2020.
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati
- ✓ 12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)

20/11/2021